

आयकर अपीलिय अधिकरण, हैदराबाद पीठ में
**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "B" , HYDERABAD**

BEFORE

**SHRI LALIET KUMAR, HON'BLE JUDICIAL MEMBER
AND
SHRI MADHUSUDAN SAWDIA, HON'BLE ACCOUNTANT
MEMBER**

ITA No.915/Hyd/2024		
Assessment Year : 2017-18		
Bhoopalareddy Yalala Serilingampally [PAN : ADYPY1255E]	Vs.	ITO Ward-8(1) Hyderabad
(Appellant)		(Respondent)
Assessee by:	Shri Sameer, AR	
Revenue by:	Ms. Kavitha Rani, DR	
Date of hearing:	05.12.2024	
Date of pronouncement:	09.12.2024	

ORDER

PER LALIET KUMAR, J.M.

This appeal is filed by the assessee, feeling aggrieved by the order passed by the Commissioner of Income Tax (Appeals) [Ld.CIT(A)], National Faceless Appeal Centre, Delhi dated 30.07.2024 for the AY 2017-18.

2. At the outset, Ld.AR submitted before us that the assessee desires to withdraw his appeal as he has opted to avail 'Vivad Se Viswas' scheme and accordingly, the assessee has filed Form No.1. It was therefore, pleaded that the appeal of the assessee may be allowed to be withdrawn.

3. The Ld. DR conceded to the request of the Ld.AR.

4. Having heard both the parties, we are inclined to allow the appeal of the assessee to be withdrawn yielding to the prayer of the Ld.AR and accordingly, hereby dismiss the appeal as withdrawn. However, we also make it clear that, if the assessee's case is not accepted in the Vivad Se Viswas scheme by the Revenue for whatsoever may be the reason, then the assessee shall be at liberty to file a Miscellaneous Petition before the Tribunal within the time limit prescribed under the Act to reinstate the appeal. It is ordered accordingly.

5. In the result, the appeal of assessee is dismissed as withdrawn.

Order pronounced in the open court on this
the 9th day of December, 2024.

Sd/- (MADHUSUDAN SAWDIA) ACCOUNTANT MEMBER	Sd/- (LALIET KUMAR) JUDICIAL MEMBER
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Hyderabad, dated 09.12.2024.
L.Rama, SPS

Copy forwarded to:

1. Shri Bhoopalreddy Yalala, H.No.1-53/2, Gopanpally, Serilingampally, Telangana
2. The Income Tax Officer, Ward-8(1), Hyderabad
3. The Pr.CIT, Hyderabad
4. The Ld.DR, ITAT, Hyderabad
5. GUARD File

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ASSISTANT REGISTRAR
ITAT, HYDERABAD